

THE MINISTER OF STATE OF THE MINISTRY OF RURAL DEVELOPMENT (SHRIMATI MOH-SINA KIDWAI) : (a) and (b) Notice for the introduction of the Land Acquisition (Amendment) Bill, 1984 in the Lok Sabha has already been given.

Estimated Loss of Forest Wealth

2124. SHRI A.K. ROY : Will the Minister of AGRICULTURE be pleased to state :

(a) whether there is any estimate with Government about the loss of forest wealth in the country in the last 30 years ; if so, facts in detail.

(b) the expenditure likely to be incurred to make up the loss ;

(c) whether there is any time-bound programme for the purpose ; and

(d) the extent of loss that would be made up in the Sixth and Seventh Five Year Plans ?

THE MINISTER OF STATE IN THE MINISTRY OF AGRICULTURE (SHRI YOGENDRA MAKWANA) :

(a) Reliable estimates have not been made about monetary loss of forest wealth in the country so far. However, during the last 30 years (1951-80), about 4.3 million hectare of forest area has been diverted for non-forestry purpose.

(b) Does not arise.

(c) A programme of afforestation both within and outside forests is being undertaken on an extensive scale under the Five Year Plans.

(d) About 23 lakh hectare of plantations will be completed during the Sixth Plan and it is proposed to intensify this programme during the Seventh Plan period.

Steps to Boost Production of Fish and Fishery Products

2125. SHRI K. PRADHANI : Will the Minister of AGRICULTURE be pleased to state :

whether following the global strategy for fisheries development, Government have undertaken any steps to boost international trade in fish and fishery products, promote greater investment in fisheries management and development and increased economic and technical co-operation in fisheries management ; and

(b) if so, details thereof ?

THE MINISTER OF STATE IN THE MINISTRY OF AGRICULTURE (SHRI YOGENDRA MAKWANA)

(a) Yes, Sir.

(b) Some of the important steps taken in this regard ; and

Fisheries Management and Development :

(i) Exploitation of EEZ resources by building of deep sea fishing fleet through judicious mixture of indigenous, imported and chartered fishing vessels.

(ii) Provision of 33% subsidy on the cost of indigenous construction of deep sea fishing vessels and grant of short term loans for acquisition of vessels.

(iii) Prawn farming in coastal areas.

(iv) Training of fishery operatives.

(v) Construction of fishery harbours.